

Central Administrative Tribunal, Principal Bench

Original Application No. 3228 of 2002
M.A.No.2784/2002

New Delhi, this the 15th day of September, 2003

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. R.K. Upadhyaya, Member(A)

Iqrar-Ul-Haq,
S/o Lt. Shri Anwar-Ul-Had,
R/o 678 Type II, Near Central School No.2
NH-4, Faridabad (Haryana)

.... Applicant

(By Advocate: Shri Sundeep Srivastava)

Versus

1. Union of India
Through its Secretary,
Ministry of Commerce and Industry,
Department of Explosives,
Udyog Bhawan, New Delhi
2. Chief Controller of Explosives,
Department of Explosives,
Block, 5th Floor, CGO Complex,
Seminary Hills, Nagpur-440 006.
3. Director,
Department of Explosives,
Udyog Bhawan, New Delhi.
4. Joint Chief Controller of Explosives,
Rama Palace Opposite Neelam Flyover,
Faridabad

.... Respondents

(By Advocate: Shri M.M. Sudan)

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

Learned counsel for the applicant states that without prejudice to his rights to raise the question of seniority if and when it arises regarding which no opinion should be expressed by this Tribunal, he may be permitted to withdraw this petition.

2. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.

C. R. Upadhyaya
(R.K. Upadhyaya)
Member(A).

V.S. Aggarwal
(V.S. Aggarwal)
Chairman.